### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS **RAJYA SABHA**

### **UNSTARRED QUESTION NO - 1233**

ANSWERED ON - 30/07/2025

#### DETERMINATION OF ACCOUNTABILITY FOR DAMAGED ROADS

#### 1233. SHRI DIGVIJAYA SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) number of roads, bridges and tunnels constructed or under construction by the National Highways Authority of India (NHAI) which have collapsed or damaged during last five years;
- (b) the details of agencies entrusted with the work of construction of said damaged roads, bridges and tunnels and the action taken against them; and
- (c) Government agencies responsible for quality control of the above projects, and the action taken against the accountable officers of these agencies?

#### ANSWER

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) to (c) All efforts are made to ensure that the National Highways (NHs) are constructed as per stipulated quality standards specified in the Indian Roads Congress (IRC) specifications and codes. To ensure that highway construction adheres to stipulated quality standards, Consultants (Authority's Engineer/ Independent Engineers-AE/IE) are appointed by the executing agencies for day-to-day supervision of works at site. Officials of executing agencies undertake inspections from time to time and ensure adherence of conformity of quality of the work done by the Concessionaire/ Contractors with stipulated requirements. Deficiencies, if any, observed during such examination/ supervision are brought to the notice of the Concessionaires/ Contractors for taking up necessary corrective measures. Action against defaulting agencies is taken as per the provisions of the Contract agreement in case of any defaults.

The details of roads, bridges and tunnels constructed or under construction by the National Highways Authority of India (NHAI) which have collapsed or been damaged during last five years and action taken have been compiled. The details of such incidences for under-development projects are attached as Annexure I and details of such incidences for completed projects are attached as Annexure II

# ANNEXURE I REFERRED TO IN REPLY TO PART (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 1233 ANSWERED ON 30.07.2025 ASKED BY SHRI DIGVIJAYA SINGH, REGARDING **DETERMINATION OF ACCOUNTABILITY FOR DAMAGED ROADS**

Na		Ŋ		Name of	ies in o	Failure / Collapses due to deficienc uality in Road/ Bridge works	F	Action taken based on Enquiries	
me of t he Sta te	ι Ο.	Name of the Project	H N o.	Contract or/ Conc essionair es	Month & Y	Brief Details of Failure/ Collapse	On Contractor/ Concessionaire	On AE/IE	On Govt. Of ficials (at Fi eld & HQ le vels with sp ecific details
Ma dh ya Pra des h	1 1	Emergent work of Repair Reha bilitation of Approach of Slimn abad VUP & Service Road at K m. 396.140 of Rewa-Katni- Jab alpur (Package-2) Section of N H-7, in the State Madhya Prade sh		M/s GR TCPL Pv t. Ltd.	2021	During execution of the tunnel w ork under the supervision of NVD A department, the VUP on NH-3 0 at Ch:-Km 396.140 was suddenl y collapsed.		NA	

M dl y; Pr de	a 1 a 2		Н	M/s Jiten dra Sing h, Longji an.	2022-2023 (10.04.2022 )	Failure due to overloaded truck on dialapated Bridge	NA	NA	NHAI has is sued various guidelines to avoid bridge collapse by conducting r egular safety audit of the bridges and action again st the default ing Consulta nts & Contractors.  FIR was launched agains t the transporter of the he avy consign ment and leg al notice was also served by PIU-Hard a.
Ti m N dı	il a	'	-4 8 ( Ol d N	M/s. Kris hnagiri Walajah pet Toll way Ltd. (Larsen & Toubr o Ltd.)	(21.09.2024	Partial collapse of Span 27 to A2 during concrete pouring in the con struction of Elevated Highway ( Ambur Town at km 68/660)	Warning was issued to Concessi onaire vide RO Chennai letter N o.0582 dated 03.03.2025.	Warning was issued to Independent Engineer vide RO Chennai letter No.0583 dated 03.03.2025.	-

Ta mil Na du	4-laning of Madurai - 64 am section from Km 0. m 7.300.	M/s KPI L (Forme 8 rly M/ 8 s JMC P rojects (I ndia) Li mited)	28.08.2021	3 Girders (G1, G2 & G3) between pier P4 & P5 at Km 2+850 of down ramp collapsed on 28.08.2021 during construction, while fixing the Bearing due to jack failure	022 has imposed penalty of Rs.3. 00 Cr on the Contractor and the s	NHAI HQ vide letter dated 13.09.2021, issued or ders for debarment of Authority Engineer from pa rticipating in NHAI bids w.e.f 13.09.2021 (i.e., da te of interim action upto 28.01.2022). Further, N HAI, HQ vide Lr. No. 46595 Dt. 28.01.2022 has i mposed penalty of Rs. 40.00 lakhs on the Authorit y Engineer and the same has been recovered from Authority Engineer from Invoice No. 09 for the m onth of Dec'21 and Invoice No. 10 for the month of  Further, NHAI, RO, Madurai vide Lr. No. 1668 D t. 03.09.2021, suspended 6 Nos of key personnel	-
Ta mil , Na du	4-laning of Sethiyathor pauram section from K 0 to Km 116.440.	M/s Pate d Infrastr ucture Lt d		A Segmental Girder on P16-P17 of RHS Carriageway fell down due to failure of hydraulic jacks at Km 107+400 Anaikarai Major Bridge across Kollidam river.	re (Rs.7.305 Cr being 0.5% of the BPC) and warning notice has been issued to Concessionaire.2.Vide RO Madurai Lr.No.229 Order dated 24.01.2022 Key personnals of Concessionaire has been suspended with immediate effect an	1.vide NHAI HQ Lr.No.61631 Dated 29.08.2022, issued letter to IE (M/s Theme Engineering Servic es Private Limited) to impose token penalty of Rs. 5 Lakhs on their firm. The IE has remitted the pen alty amount on 29.08.2022.2.Vide RO Madurai Lr.No.229 Order dated 24.01.2022 Key personnals of Independent Engineer has been suspended with immediate effect and shall not be engaged in any other projects of NHAI till further orders.	-

De lhi	6	Construction of Dwarka Expres sway Package-1, from Shiv Mu rti Intersection at Km 20 of NH -8 till road under Bridge (RUB) near Dwarka Sector-21(From K m -0.600 to 5.300) in the state o f Delhi on EPC mode		M/s J. K umar and J. Mhatre (JV)	June, 2023	Under erection span P8-P9 of flyo ver part of Shiv Murti interchange on Dwarka Expressway) toppled a round 9.30 AM on 14.06.2023 whi ch included one no. of casualty of worker.	Warning issued to Contractor	Warning issued to Authority Engineer	-
Ha rya na		Dwarka Expressway Pkg-III (D elhi/HR Border to Start of RoB Gurugram)	24 8 B B	Ms Larse n & Turb o Limite d	March, 202 1	Contractor has failed to discharge its obligation as per agreement wit h deviations from standard and sp ecifications.	Penalty on Contractor of Rs. 6.6 7 Cr. and blacklisted for 03 Mont hs.	Penalty of Authority Engineer of Rs. 20 Lakhs an d blacklisted for 03 Months. Further, Two Key Pe rsonals blacklisted for 01 Year.	-

Ha rya na	Six laning and Strengthening of NH-248A from existing km.2.7 40 (Rajiv Chowk) to km.11.682 in Gurugram under NHDP Phas e-IV on Hybrid Annuity Mode in the state of Haryana.	The spine box girder for span P10 –P11 of a flyover under constructi on collapsed	Penalty imposed of Rs. 3 Cr.	Debarment of TL & SQME	NA	
-----------------	---	---	------------------------------	------------------------	----	--

Utt ar Pr. de h	tt 9 ss	IMPROVEMENT AND UP GR ADATION OF HIGHWAY ST ARTING FROM JUNCTION WITH NH-44 AT PANIPAT C ONNECTING KAIRANA, SH AMLI, MUZAFFARNAGAR, MIRANPUR, BIJNOR AND T ERMINATING AT ITS JUNC TION WITH NH-74ATKOTA WALI TO TWO/ FOUR LANE WITH PAVED SHOULDER C ONFIGURATION –BIJNOR T O KOTWALI PKG-IV OF NH- 709AD IN STATE OF UTTAR PRADESH UNDER NH DP P HASE VII ON EPC MODE.	N H - 70 9 A D	APS - M CPL JV	Apr-25	Falling of PSC Girders of Span P7 -P8 Flyover at KM 174+297	As per policy circular 16.11/202 1 before deciding action against Contractor noticehas been issued by giving 15 days time to furnish written reply and allow personal hearing if so desired by Consulta nt/Contractor before Member (T) .	As per policy circular 16.11/2021 before deciding action against Consultant noticehas been issued by giving 15 days time to furnish written reply and allow personal hearing if so desired by Consultant /Contractor before Member (T).	NIL	
Ut ar Pra de h	t a 0	4 – laning of Behsuma – Bijnor section of NH – 119 (New NH - 34) from Design Ch 39.250 (Ex . Ch. 39/240) to Design Ch. 78. 810 (Ex. Ch. 89/590) with Design Length 39.500 km in the State of Uttar Pradesh on Hybrid Annuity Mode under Bharatmala Pariyojna	N H	M/s Gaw ar Bijnor Highway s Pvt Ltd	Jun-25	Falling of RCC slab (A1-P1) of V UP (A1-P1–P2-A2) under constru ction on LHS carriageway of the project		-	NIL	

As sa m	1 2 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Construction of 6 Lane standalo ne flyovers at Bongaigaon, Cha paguri, Pathsala, Simlaguri Chowk and Baihata J unction on stretches of NH-31 a nd NH-31C (New NH-27EW) i n the state of Assam under Bhar atmala Pariyojana on EPC basis	27	M/s Shiv Buildindi a Pvt. Lt d.		e falling of one PSC Girder at Bai hata Flyover (Span P1-P2), resulti ng in the death of one person.	o has also been debarred from pa rticipating in bids of NHAI, NHI DCL, NH, and all divisions/units of MoRT&H for a period of four months. Additionally, the contra	Engineering Pvt. Ltd In Association with MAV A ssociates LLP from participating in bids for NHAI/NHIDCL/NH and all Divisions/Units of M oRT&H for a period of twelve months, starting from 09.06.2025 to 09.06.2026, and also imposed a financial penalty of Rs. 40,00,000.	Nil
Hi ma ch al Pra des h	1 1 3 9	Four Laning of Parwanoo- Sola n Section NH-22 (New NH-05) from Km 67.000 to Km 106.13 9, under NHDP phase-III on EP C basis in the State of Himachal Pradesh.		M/s G R Infraproj ects	August, 202 2	Collapse of road stretch between Ch.km. 3.130 to 3.170 on the two- lane portion of the project highwa y (approach road to Tunnel) due to heavy rainfall.	mpleted by EPC Contractor at th	-	-

Hi ma ch al Pr de h	1 1 4 a	Four Laning of Parwanoo- Sola n Section NH-22 (New NH-05) from Km 67.000 to Km 106.13 9, under NHDP phase-III on EP C basis in the State of Himachal Pradesh.	5	M/s G R Infraproj ects	July - Augu	Damage to project highway (19 no s. locations) due to unprecedented heavy rainfall (Natural Calamity) i n 2023 (Force Majeure Event)		-
Hi ma ch al Pr. de h	1 5 a	Four laning of Pinjore (End of Pinjore Bypass)-Nalagarh secti on from km. 4+200 to km. 35.3 95 on NH-105 in the state of Ha ryana and Himachal Pradesh on EPC mode under Bharatmala P ariyojna.	10	M/s Pate 1 Infrastr ucture Li mited	July - Augu	Due to flash flood occurred on acc ount of unprecedented heavy rainf all (Natural Calamity) in the mont h of July & August 2023, 03 nos. existing bridges constructed long a go by Public Works Department c ollapsed in Haryana / Himachal Pr adesh state at Ch. 7+706, Ch. 14+ 020 & Ch. 17+661	-	-

Hi ma ch al Pra des h	1 i		KMC Co nstructio n Ltd.	2023-24	due to heavy rain/Flash flood floo d the NH affected with River Cut and Landslides at many location o f this section	NA	NA	
Hi ma ch al Pra des h	1 1 7	bypass to Takoli section of NH- 21 (Km 221.305 to Km 242.000 ) under NHDP-IVB on Hybrid	Shapoorj i Pallonji Pandph Takoli H ighway P vt. Ltd	2023-24	due to heavy rain/Flash flood floo d the NH affected with River Cut and Landslides at many location o f this section	NA	NA	

I I C	Hi na ch 1 hil 8 rra es h	Four Laning of End of Pandoh bypass to Takoli section of NH- 21 (Km 221.305 to Km 242.000 ) under NHDP-IVB on Hybrid Annuity Mode in the state of Hi machal Pradesh	3	Shapoorj i Pallonji Pandph Takoli H ighway P vt. Ltd	2025-26 Jul y 2025	At km. 225+900 (LHS) elevated st ructure damaged due to slides wit h big boulders which affected pier s P4, P5 & Camp; P6 with a noticeab le girder shift up to 150mm at pier P5.	NΑ	NA	
1	Ke al 1 a	Chengala-Neeleshwaram Sectio n of NH-66		M/s MEI L Cheng ala Road ways Pvt .Ltd	29.10.2022	During concreting on 29.10.2022, the VUP at Ch. 72+927 (LHS) col lapsed due to staging material fail ure, resulting in a minor injury to one worker, with no casualties rep orted	NHAI imposed penalty of 30 lakhs on the Concessionaire	The NHAI imposed penalty of 5 lakhs on Independent Engineer	Nil
1	Ke 2al 0	Chengala-Neeleshwaram Sectio n of NH-66		M/s MEI L Cheng ala Road ways Pvt .Ltd	16.06.2025	alties. The soil nailing work was e xecuted by the concessionaire in y ear 2023	NHAI has suspended the Conces sionaire and its promoter M/s. M egha Engineering & Infrastructur e ltd. to participate in future bidd ing for 01-month period or till C oncessionaire propose remedial measures including 'rectification of designs of slope protection works with proper geophysical/ geot echnical, studies and demonstrat e that such incidence will not repeat at other slope protection locat ions in the project reach whichever is later .Show Cause Notice has been issued to Concessionaire to submit its reply against debarm ent.	Senior Bridge Engineer removed from site	Nil

ζe al a	Neeleshwaram-Thaliparambha Section of NH-66	66	M/s MEI L Neeles hwaram Roadway s Pvt.Ltd	23.07.2025	Unprotected soil slip occurred in the cut section between Km. 96.03 0 to Km. 96.100 (LHS) at Veeram ala Kunnu, Kasaragod District on 23.07.2025.with no casualties reported. The soil slip led to debris deposition across both the LHS and RHS of carriageways of NH-66. However, by deploying more than 20 machineries, traffic restored on same day by removing debris. Already, as a precautionary measure, both way traffic was allowed through RHS only duly barricadding the median portion with concrete crash barrier.	-	-	Nil	
Ke 2 al 2 a	Ch.174+150 (Thalssery-Mahe Bypass Section )	66	M/s GH V India Pvt. Ltd- EKK Infr astructur e Pvt. Lt d. (JV) ( Indian	26.08.2020	01 Bridge (4 girders collpased)	Penatly of Rs. 1.00 Cr impose d on Contractor     Contractor was debarred from partipating in Tender for a period of 1 year.     Contractor was debarred from partipating in Tender for a period of 1 year	1.Penalty of Rs. 20.00 lakhs imposed on Authorit y's Engineer.  2. Team Leader, Bridge Engineer of Authority's Engineer was terminated from project and debarred for a period of 2 years.  3. Project Manager of Contractor was terminate d from project.	Nil	

K ra 4	$\operatorname{il} \begin{vmatrix} 2 \\ 3 \end{vmatrix}$	NHAI - Six laning from start of Valanchery bypass to Kappirikk ad section of NH – 66 (old NH- 17) from Design Ch. 298+500 ( Ex. km 304.250) to Design Cha inage 335+850 (Ex. km 349.26 0) in the state of Kerala on Hyb rid Annuity Mode under Bharat mala Pariyojana		M/s.KN R Raman attukara I nfra Pvt. Ltd	19.05.2025	RE wall collapsed	Debbared the Concessionaire fir m from participating in ongoing/future bidding for 01 month period or completion of investigation by the expert Committee whiche ver is later. Debarment notice is sued	vpert Committee whichever is later	Nil
K ra {	- 4	Thuravoor-paravoor	N H -6 6	KCC Bui Idcon Pv t.Ltd	March,2025	r subsequent girders.	decided to impose a penalty of R s. 15.35 Lakhs in accordence wit h the Guideline and SOP establis hed by NHAI & MoRTH/GoI for ensuring of safe construction of works and a deterrent action in the interest of the Authority and public for ensuring the safe construction of the work.	Bridge Engineer & Team Leader were Terminate d	Nil

Ke ral 2	Six Laning of Paravoor (Design Ch. 417.000) Kottukulangara ( Design Ch.454.500) section of New NH-66 (Old NH-47) in the State of Kerala under Bharatma la Pariyojana on EPC mode	SEW infr 6 astructur e Pvt Ltd	Nil	Nil	Nil	Nil	Nil
Ke ral a	Six Laning of Kottukulangara ( Design Km.454.500)- start of K ollam Bypass (Km.486.000)- se ction of NH-66 (Old NH-47) in the state of Kerala on Hybrid A nnuity Mode under Bharatmala Pariyojana.	M/s Vis wa Samu dra Oach ira Expre ssway Pr ivate Li mited	Nil	Nil	Nil	Nil	Nil

Ke ral a	2 7	Six Laning of Start of Kollam B ypass to Kadambattukonam fro m Km.486+000 to Km.517+80 0 of NH-47 (New NH-66) in th e State of Kerala on Hybrid An nuity Mode under BharatmalaP ariyojna	M/s. Kol lam High ways Pvt .LTD	28 11 2024	Failure/Collapse of scaffolding of Minor Bridge (under construction) at Km.Ch. 497+370(RHS)		_	Nil	
W est Be ng al	2 8	Construction of new 4-lane brid ge over river Ganga	CQCE-R 2 KEC (JV )		During inspection of the project si te of New 4-lane Farakka Bridge o ver River Ganga at Farakka on 21. 10.2024, it was observed that erect ed, pre-stressed and 66% grouted s egments showed some deformatio ns in alignment and damaged/ dist ressed segments in the midspan of LP18-LP19.	uspended. Action also initiated a s per the NHAI Policy Circular No. 18.63/2021 dated 08.01.202	Key person of AE are suspended. Action also initi ated as per the NHAI Policy Circular No. 18.63/2 021 dated 08.01.2021, 16.11 dated 16.11.2021, 16.12 dated 18.01.2022, 16.16 dated 11.11.2022. Fai lure has been rectified.	-	

Ma har sht ! ra	oach ramps service raod footpat h over RCC utility duct for Oct ori Naka to Itwari and Inner Rin 53 g Road from Manewada to Kala	M/s Gan non Dun kerley & Co. Ltd. And SM S Infrastr ucture Lt d (JV),	19.10.2021	On 19th October 2021 at around 2 1:20 hrs, a segment of the superstr ucture (Kalamna to HB Town) sli ded between piers P7 and P8 on th e Pardi Flyover, with one end slip ping off Pier P7 while the other re mained on Pier P8. There were no injuries or casualties. NHAI officials immediately visite d the site and implemented emerg ency safety measures including ba rricading and cordoning off the are a. Senior officials, including Mem ber (Admin), RO Nagpur, and PD PIU Nagpur, inspected the site on 20.10.2021 and directed immediat e preventive action. A high-level technical investigatio n was done. The affected segment was realigned to its original positi on.	Debarment of the Project Manag er of Contractor for 3 months an d Debarment on the Contractor f or 9 months	Debarment of the Team Leader For 3 months and Debarment on the AE for 9 months	PD, PIU-Na gpur transfer red to RO, N agpur on 21. 10.2021
--------------------------	--	--	------------	---	--	--	--

Oo ish a	3 0	Six-laning of Chandikhole-Bha drak section of NH-16	16	M/s DB L Chandi khole Bh adrak Hi ghways Limited	May-21	The collapsed Minor Bridge is of Box type of span configuration of 3X13.5m on RHS Service road at schedule at Km. 96+326. The slab concrete started on dated 30.05.20 21 at 14:30 hrs. The pouring of concrete has been continuously goin g on by the Boom placer and 2 spans were completed and third span (P2-A2) was in progress (353 Cum concrete poured). At the time of pouring of third span(P2-A2), the staging was buckled and collapsed.	oncessionaire & Key Personnel of Concessionaire was suspende	Penalty of Rs.5 Lakhs on the Independent Engine	Nil
Oo ish a	3 1	Six-laning of Chandikhole-Bha drak section of NH-16	16	M/s DB L Chandi khole Bh adrak Hi ghways Limited	Jul-23	P1-A1 Girder of Major Bridge of s pan configuration 29X14.5X29 (Girder X Solid X Girder) on Main C arriageway at Km.79+614 on RHS collapsed at 7:00 AM on 18.07.20 23. Accordingly, traffic of Main C arriageway has been diverted. The bridge was constructed during the year 2007-08 on Item Rate Contract Mode by the Contractor M/s.Gammon India Ltd.	d on the Construction Contractor, M/s.Gammon India Ltd.(2) The cost of entire remedial measures / reconstruction including cost of DPR preparation recovered from the existing Concessionaire M/s DBL Chandikhole Bhadrak High	(1) Penalty of Rs.20 lakh and debarment for 1 year on Independent Engineer M/s.TPF Gentisa Euro studios S.L with Segmental (2) Penalty of Rs.20 lakh imposed on the then Supervision Consultant i.e. M/s.LBLL-NICE(JV) of Construction of Bridg e.(3) Debarment of DPR Consultant M/s Sheladia Associates for 1 year.(4) Debarment for 3 years a gainst the then Shri R K Singh, Sr. Bridge Engine er from Supervision Consultant i.e. M/s.LBLL-NICE(JV)	Referring th e matter to Admn. Divis ion for takin g administra tiveaction ag ainst the the n Project Dir ector during construction period.

Ooo ish a	3 2	Completion of Balance Work P anikoili – Rimuli section of NH -215 (New NH-20) from Km.0. 000 to Km.163.000 (Design Ch ainage Km0.000 to 166.173) in the state of Odisha in single per centage item rate Contract		M/s ARS S-SCPL (JV)	Nov-22	Collapse of pier cap (P8) and gird ers (P8 – P9 Span) Balance work of Belabahali Major Bridge LHS at Km.35.341 which was under con struction collapsed around 11 A.M. on dt.21.11.2022 during launching of girders.		Suspension of 2 nos. personnel from Consultant s ide	-
Bi ha		Patna Ring Road (Kanhauli-Ra mnagar)	13 1 G	M/s JSP Projects Pvt. Ltd In Joint v enture wi th Varah a Infra Lt d.	Feb 2023 &	A girder collapse incident occurre d during construction activities, att ributed to a mechanical failure that took place while a Hydra crane was being used to position shuttering for cross-girder work.	Two persons from Contractor si de suspended/removed from the Project.	Two persons form Supervision Consultants sus pended/removed from the Project.	NIL
Bi ha	3 4	Rajauli Bakhtiyapur (Pkg-III)	20	M/s Hasa npur Bak htiyarpur Highway Pvt. Ltd.	Nov 22 & 2 022-23	One no of PSC Girder fallen down during erection due to the Winch f ailure of Crane of Elevated Struct ure.	Two persons from Contractor si de suspended/removed from the Project.	Two persons form Supervision Consultants sus pended/removed from the Project.	NIL
Bi ha	3 - 5	4L of Galgalia - Bahadurganj se ction from Km 0.000 to Km 49. 000 (Package-I) of NH327E		M/s GR Galgalia Bahadur ganj Hig hways Pr ivate Li mited.	Juna 2022	Settlement of Pile foundation of pi er location P3 of major bridge und er construction at Ch. 24+461 of t he Project.	Senior Project Manager & Struct ure Engineer of the Concessionai re were suspended. The re-constr uction were done by the concessi onaire at their own cost.		NIL

Ch hat tis gar h	3 6	Raipur-Simga Pkg on NH-53 fr om Ch. 0+000 to Ch. 48+580	30	M/s Punj Lloyd Lt d (EPC Contract or)		The canopies on the both sides of t he Tarpongi Toll plaza at ch. 32+0 13 were dislodged due to high spe ed heavy winds	-	-	-
Utt ar Pra des h	3	Strengthening & Overlay work 7 of km 0.000 to 40.000, of two 1 1 ane Palia- khutar Section of NH -731 (Pkg-1A) in the state of Ut A tar Pradesh	1 1	M/s kais i er constr uction E ngineers and contr actors	ent railway l ine (under R aiway depar tment), exe cessive floo d situation l ead to dama ge existing r	The Highway section between bhe era to palia viz. between km 0+70 0 to km 4+800 i.e 4.1 km and 12+300 to km 12+700 i.e .400 km, th us total 4.5 km was damages due to flood water flowing over the road due to flooding of sharda River s couring was occured at various lo cation in the road. Length of Road Collapsed was around 70m i.e., 0.070 Km.	NIL	NIL	NIL

Aidh al ra es	n r 3 8 d	Six-laning of Anandapuram—Pe ndurthi-Anakapalli Section of N H-5 (new NH-16) from Km.681 .000 (Existing Km.681.000) to Km.731.780 (Existing Km.742. 400) (Design Length=50.78 Km ) in the State of Andhra Pradesh under Bharatmala Pariyojana on Hybrid Annuity Mode		M/s.DB L Anand auram A nakapalli Highway s	July, 2021	One accident occurred due to usag e of multiple wooden blocks and i mproper supports for girders, whe re 2 girders (G1&G2) on A1-A2 a butment of Anakapalli flyover wer e collapsed and 2 casualities occur red	d for a period 3 months in partici pating in NHAI bids and a penalt	IE firm was debarred for a period of 6 months in participating NHAI bids and pentalty of Rs.40 lak	Nil
J&		Construction of Balance Work of Four Laning of part of Ramban to Banihal Section of NH-1A (Now NH-44),From Km 15 1.000 to 187.000	N H	M/s Dine sh R Aga rwalInfra con Priva te limited in JV wit h M/s A BCI Infr astructur e private limited.	-	Due to heavy rainfall, rise in water level in Chenab river caused erosi on of side slope of highway whic h caved in the existing highway at Seri in District Ramban.		NA	

Construction of Balance Work of Four Laning of part of Ramban to Banihal Section of NH-1A (Now NH-44),From Km 15 1.000 to 187.000	M/s Dine sh R Aga rwalInfra con Priva te limited in JV wit 4 BCI Infr astructur e private limited.  M/s Dine sh R Aga rwalInfra Con Priva te limited in JV wit 4 July, 2023  Temporary diversion on new align ment of NH 44 connecting tunnel T-03 and T-05 in Panthyal washed away due to heavy rainfall in Ram ban district on 08.07.2023.	NA	
---	--	----	--

# ANNEXURE II REFERRED TO IN REPLY TO PART (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 1233 ANSWERED ON 30.07.2025 ASKED BY SHRI DIGVIJAYA SINGH, REGARDING **DETERMINATION OF ACCOUNTABILITY FOR DAMAGED ROADS**

N				N. 6G	eficie	dents of Failure / Collapses due to d encies in quality in Road/ Bridge wo rks	Ac	tion taken based on Enquir	ies
of h St	a o.	Name of the Project	H N o.	S	Mo nth & Y ear of I ncid ent	Brief Details of Failure/ Collapse	On Contractor/ Concessionaire	On AE/IE	On Govt. Officials (at Field & H Q levels with specific details)
K rr ta 2	a k	Four laning of Goa-Karnatak a Border to Kundapur sectio n of NH-66 (formerly NH-1 7) on DBFOT basis		M/s.IRB Wes tcoast Tollwa y Ltd.,	Aug -24	On 07.08.2024, around 1:30 AM old Kali River Bridge at Km. 102 + 470 (LHS) collapsed, which was construct ed in the year 1984 by NH PWD Division, Karwar. The Old Kaali Bridge (LHS) connecting Karwar and Sadas hivgad with a total length of 666m, having 8 No. of spans (2*19.4+2*69.5+4*122).  Collapsed for a length 242.4 m approx. (3 spans)	which ever is more be initiated. Subsequently Concessionaire/promot ors filed a Petition under Section 9 of the Arbitration and Conciliation Act, 1996 ["Act"] which was later	1. Independent Engineer M/ s. Theme Engineering Servi ces Pvt Ltd., has been debar red for a period of 1 year an d to prohibit it from particip ating in future bids for a per iod of 1 year effectively fro m 11.06.2025. It is also deci ded to impose a penalty of Rs.20 Lakhs for the gross n egligence in services as per Consultancy Contract.  2. Also The Bridge Enginee r M Shivakumar has been d ebared from participating in	No action taken

Ma dh ya Pra des h	2	Jhansi - Khajuraho Pkg-1	39	Bundelkhand Highway Pvt. Ltd.		The collapse of the RE-wall panel at Chainage 61+100 (LHS) of the ROB on Jhansi-Khajuraho Highway Packa ge-1.	ions have been immediately taken at the site by the Concessionaire in	oordination with the Conces	Following the incident, PIU-Chhat arpur responded promptly and ensured coordinated efforts with the Independent Engineer and the Concessionaire. PIU is actively supervising all safety arrangements at the site, including traffic diversion, regulation of public movement, and emergency preparedness, to ensure the safety of road users. After the short-term measures, long-term rectification will also be carried out following proper investigation.
Hi ma cha l P rac	1 3 1	500 including ACC link road	N H- 15 4/ 20 5	Gawar Kiratp ur Nerchowk Highway Pri	July'	due to heavy rain/Flash flood flood t he NH affected with River Cut and L andslides at many location of this sec tion	NA	NA	

Hi ma cha l P rad esh	Balance work for Four lanin g of Kiratpur to Nerchowk s ection of NH-21 (from Km 0 +000 to Km 12+750 & Km 158+500 to Km 182+215 ex cluding Sunder Nagar Bypas s) (Pkg-1) in the State of Pun jab & Himachal Pradesh on EPC basis.	Ceigall India Ltd. July	due to heavy rain/Flash flood flood t he NH affected with River Cut and L and and a many location of this sec	NA	NA	
Hi ma cha I P rad esh	Four Laning of Takoli-Kullu section of NH-21 from (Km 242+000 to 272+000) under NHDP-IV B in the state of H imachal Pradesh on EPC mo de	NKC Project 3-2	On july 2023 due to heavy rain/Flash flood the NH affected with River Cut and Landslides at many location. For short term measures landslide materi als are removed by theContractor and proper safety has been installed in the e river cut locations by installing safe ty sign boards. For long term measury es DPS has been done by Genstru Consultant.River cut locations at chaina ge Km. 237+300, 239+500, 243+60 0, 250+100, 257+000, 257+300, 262 +200, 262+700,263+400, Landslide Locations at Km. 236+700, 237+300, 239+500, 246+400, 257+600, 258+4 00, 259+600, 260+800, 261+500, 26 3+000 ((total length 2730m)	NA	NA	

ma s 2 1 P 8 N	Four Laning of Takoli-Kullu section of NH-21 from (Km 242+000 to 272+000) under NHDP-IV B in the state of H machal Pradesh on EPC mo de	NKC Project	202 5-26	On July'2025 due to heavy rain/cloud burst NH is affected with landslide a nd also carriageway is filled with muck and boulders due to cloudburst. For short term measures removal of all the landslide material and muck/boulders is under progress. For long term measures DPR already been done for r Km. 237+300 and 239+500.  Landslide locations:  1) Major Landslide at 237+300 2) Minor Landslide at 239+500	NA	NA	
----------------	--	-------------	-------------	--	----	----	--

				There was devastation caused by the flash floods/cloud burst in July 2023, the National Highways Authority of I ndia (NHAI) has undertaken several restoration measures. An Expert Co mmittee was constituted which was h eaded by Sh. R.K Pandey, Ex-ADG MoRT&H and a detailed report was s ubmitted which categorized the reme dial measures into three category(Im mediate Measures, Short-Term Meas				
Hi ma cha I P rad esh	Four Laning of Takoli-Kullu section of NH-21 from (Km 242+000 to 272+000) under NHDP-IV B in the state of H imachal Pradesh on EPC mo de	NKC Project s Pvt Ltd	4	ures & Long-Term Measures). Belo w is a summary of the key actions ta ken:  a) Immediate Measures: The work o f restoration of Project Highway was executed on war footing such that tra ffic was restored for traffic on 01.09. 2024. The Highway is restored for tw o-way plying of traffic and the dama ged section has been restored with 7-meter black top with an expenditure	NA	NA	-	

Due to Heavy rainfall and Cloud Bur st in region of Kullu & Manali in mo nth of August, 2024 the project high way has been further damaged at 2 n o. of locations which were temporarily restored due to heavy incessant rainfall/flash floods/cloud burst in mont h of July,2023. The DPR Consultant has provided RCC Counterfort protection work as Long-Term remedial measure for restoration of Project High way. Further, keeping in view, proposal for venerable locations i.e., Raison, Bindu Dhank, Kalath & Green Tax Barrier has been approved by HQ. The remaining locations which were temporarily restored has also been in cluded in DPR and permanent solutions for remining location will also be provided by DPR consultant.	-
---	---

Hi ma cha l P rad esh	9	Up gradation of Kullu-Mana li section of NH-21 (new NH-3) from Km 272.00 to K m 309.345 (Designed Chain age) on EPC mode in the stat e of Himachal Pradesh under NHDP Phase IVB.	Н.	ction	June ,202 5	due to cloud burst at Solang Nallah, Manali on 25.06.2025, the project highway has been damaged at Ch.299-960 at BindudhankThe location i.e. Ch.299+960 Bindu Dhank was completely washed off during flash floods and incessant rainfall in month of July, 2023 and Cloud burst at Anjani Maladev month of August, 2024. The secion was temporarily restored with 7-meter black top in 2023 and again in 2024 with Gabion Box/crate wall as protection on river side. The DPR Consultant has provided RCC Counterfort protection work as Long-Term remedial measure for restoration of Preject Highway. Further, keeping in view, proposal for venerable locations i e., Raison, Bindu Dhank, Kalath & Green Tax Barrier has been approved by HQ. The remaining locations which were temporarily restored has also been included in DPR and permanen solutions for remining location will a lso be provided by DPR consultant.	NA	NA	-
We st Be nga l	100	Four laning of Berhampore – Farakka Section of NH-34	12		202	Concessionaire of Baharampore- Farakka Section of NH-12 vide letter da ed 07.06.2024 intimated regarding far ilure of membrane pad of Pot – PTF E bearing on P2 of Ahiron Bridge (Ch. 257+440 LHS MJB-truss). Also, a level difference upto 90mm has beer observed between expansion joint of deck-I and deck-II alongwith missing of some anchoring bolts of connecting gusset plates.	Rs. 26.19 lacs has been imposed to the Concessionaire. Failure has bee n rectified.		-

V s B n <sub>i</sub>	t e				Aug 202 4	Concessionaire of Farakka Raiganj S ection of NH-12 vide letter dated 02. 08.2024 informed about occurrence of a significant crack at the bottom of the deck slab at km 325+060 of the M ahananda Bridge (LHS). The crack was located under the fast lane between span P1 & P2 (PSC Girder).	Key person of Concessionaire are s uspended. Action to be initiated as per the NHAI Policy Circular No. 18.63/2021 dated 08.01.2021, 16.1 dated 16.11.2021, 16.12 dated 18.01.2022, 16.16 dated 11.11.2022. Failure has been rectified.	Key person of IE are suspen ded. Action to be initiated a s per the NHAI Policy Circu lar No. 18.63/2021 dated 08.01.2021, 16.11 dated 16.11.2021, 16.12 dated 18.01.2022, 16.16 dated 11.11.2022. Failure has been rectified.	-
S	/e t 1 se 2 2	Four laning of Farakka – Rai ganj Section of NH-34	Farakka – Ra iganj Highwa ys Ltd.		IE of Farakka Raiganj Section of NH -12 vide letter dated 25.02.2025 inti mated PIU that the Bridge Condition Survey using Mobile Bridge Inspecti on Unit (MBIU) was carried out fro m 06.01.2025 to 10.01.2025. During the survey, at RHS Pier 4 of MJB at 325+223, piles are exposed and heav y reinforcement were exposed. Expo sed reinforcement were corroded.	uspended. Action to be initiated as per the NHAI Policy Circular No. 18.63/2021 dated 08.01.2021, 16.1	Key person of IE are suspen ded. Action to be initiated a s per the NHAI Policy Circu lar No. 18.63/2021 dated 08.01.2021, 16.11 dated 16.11.2021, 16.12 dated 18.01.2022, 16.16 dated 11.11.2022.	-	
	ih 1 r 3	Saharsa-Umagaon (Pkg-IV)	M/S Gammo n engineers &contractors pvt.Ltd-Trans rail Lighting Ltd	Mar ch, 2 024	A girder collapse incident occurred d uring construction activities, attribute d to a mechanical failure . MJB 153 & MJB 154	Chief Project Manager & Engineer (Launching) of Contractor worked at the time of Collapse have been s uspended by the Authority (NHAI)	Bridge Engineer of Authorit y's Engineer worked at the ti		

Bil ar	1 1 4	Chhapra-Hajipur Section of NH-19		Chhapra Haji pur Expressw ay Ltd.	July	1. Falling of concrete from the deck s lab of Major Bridge at km 145+280 h as occurred on 14-07-2023 at about 1 1:30 AM.  2. Falling of Concrete from the Deck Slab of ROB at Ch 157+860 took pla ce on 27.07.2023 at around 10:30 A M results in punch-hole in the deck s lab	Project Manager & Bridge Enginee r of the Concessionaire were suspe nded. The re-construction were do	Taam I ander of the Authori	NIL
		4L of Lakhanpur to Hiranag ar (km 16.35 to km 50.00)	N H- 44	M/s ITD Ce mentation In dia Pvt. Ltd	July, 202 3	02 Foundations (P 23 & P 24) of Tar nah bridge in District Kathua got sett led on 19.07.2023, due to scouring c aused by Flash floods. Traffic on bridge was timely closed, no casualty/in jury caused.	NA		